

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.8 – IA 1044 of 2023
Item No.9 – IA 1047 of 2023
In
CP(IB) 324 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Union Bank of India
V/s
RK Infratel Ltd

.....Applicant

.....Respondent

Order delivered on 06/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the RP : Mr. Rajiv Chawla, Adv. a.w Mr. Arjun Sheth, Adv.
For the Respondent :

ORDER

IA 1044 of 2023

None is present for the applicant. Ld. Counsel Mr. Rajiv Chawla appears for the Resolution Professional.

List for further consideration on 01.12.2023

IA 1047 of 2023

Progress report filed by the Resolution Professional annexing minutes of the 30th meeting of the CoC held on 12.09.2023. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1047 of 2023 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)